

(5)

DA. 16/2/94

15.4.99

HON. MR. JUSTICE NEELAM SANJIVA REDDY, V.C.

HON. MR. G. RAMAKRISHNAN, A.M.

No time left. Adjourned to 22-7-99 for hearing.

B.O.C.

Am

Registrar

22-7-99

No sitting. Adjourned
to 2-11-99 for hearing.

0302

R

2-11-99

No sitting. Adjourned
to 9/2/2000

PS
a

09-2-2000

Hon Mr. Rafiquddin Jm
Hon Mr S. Biswas Am

No time left. Adjourned
to 31.3.2000 to hear

Boz

Mej

31.03.2000

Hon. Mr S. Dayal (AM)

Hon. Mr Rafiquddin (JM)

Not reached. Adjourned till
14.08.2000 for hearing.

B.O.C.

A

O.A-1612/94

OR
File is complete.

Submitted:
HP
11/8/2000

Sd/-

Sd/-
11/8
DR/10/11/8

14.12.2000

Hon'ble Mr. Justice R.R.K. Trivedi V.C.
Hon'ble Mr. S. Dayal A.M.

The list has been revised.
Nobody is present for the applicant,
Sri S.C. Tripathi for the
respondents.

Application is dismissed in default.
No order as to costs.

A.M.

V.C.